

Notes of the Registry

Order of the Tribunal

16.08.2005

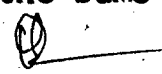
Applicant by Shri D.M. Kulkarni.

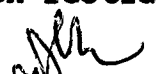
Respondents by Shri S.A.

Dharmadhikari.

In this case the reply has been filed today with a copy to the opposite party. The same is taken on record.

List this case for hearing in the next circuit court sitting to be held at Indore. In the meantime if rejoinder is filed the same may be taken on record.


(Madan Mohan)
JM


(M.P. Singh)
VC

18.10.05

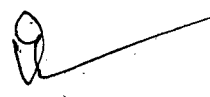
Sh. D.M. Kulkarni for applicant.

Sh. S.A. Dharmadhikari for respondents.

Learned counsel for applicant submitted certain additional documents. The same are taken on record.

Learned counsel for applicant seeks permission to withdraw this OA. He is permitted to withdraw this OA.

Accordingly, the OA is dismissed as withdrawn, with a liberty to approach the Tribunal, if he still feels aggrieved and so advised. No costs.

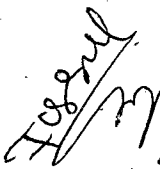

(Madan Mohan)
JM


(M.P. Singh)
VC

copy received



21/10/05


24.10.05